

Annexure-4

List of operational creditors (Government Dues)

Name of the corporate debtor: Concast Steel & Power Limited

Date of commencement of liquidation: 26.09.2018;

List of stakeholders as on: 31.12.2021

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Distribution made as per sec 53 of IBC	Balance amount of claim	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted							
1	Provident Fund	Govt of India	NA	NA	2,01,42,002.00	2,01,42,002.00	Govt	NA	NA	0.02	NA	NA	0	0	0	2,01,42,002.00	NA
2	Central Tax, Vizianagram	Govt of India	NA	NA	40,54,78,334.00	40,54,78,334.00	Govt	NA	NA	0.37	NA	NA	0	0	0	40,54,78,334.00	NA
3	Electrical Dept, Jharsuguda	Govt of Odisha	NA	NA	51,64,507.00	51,64,507.00	Govt	NA	NA	0.00	NA	NA	0	0	0	51,64,507.00	NA
4	Collector, Jharsuguda	Govt of Odisha	NA	NA	92,61,695.00	92,61,695.00	Govt	NA	NA	0.01	NA	NA	0	0	0	92,61,695.00	NA
5	Commercial Tax	Govt of West Bengal	NA	NA	2,48,15,98,315.00	2,48,15,98,315.00	Govt	NA	NA	2.28	NA	NA	0	0	0	2,48,15,98,315.00	NA
6	CT & GST Circle Jharsuguda.	Govt of Odisha	NA	NA	26,52,52,942.00	26,52,52,942.00	Govt	NA	NA	0.24	NA	NA	0	0	0	26,52,52,942.00	NA
					3,18,68,97,795.00	3,18,68,97,795.00										3,18,68,97,795.00	